

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 297 OF 2016

Dated: 21st February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J.Kapoor, Technical Member**

In the matter of:

Punjab State Transmission Corporation Ltd. ...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant : Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. K.S.Dhingra for R-1

ORDER

It is represented that pleadings are complete.

List the matter for hearing on **03.05.2017.**

**(I.J.Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**